THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND PROADCASTING (SHRI K. P. SINGH DEO): (a) All the districts of Gujarat are, wholly cw partially, covered by the terrestrial TV service. However about 34.5 per cent area of the State remains uncovered.

- (b) Yes, Sir.
- (c) With a view to further strengthen terrestrial TV coverage, 22 more TV transmitters are under implementation/envisaged to be set up, subject to 'he availability of adequate resources and otter infirastructural facilities for purpose. The details are annexed as Statement. (See below) On Commission-ing of these trananitters, coverage is expected to he available to about 89.7 per cent area and 94 per cent population of the State.

## Statement

TV transiriters under implermentation/ cnvisaged to be set up in the State of Gujarst

- (I) High Power Transmitters
  - 1. Bhui
  - 2. Surat
  - 3. Vadodara
  - 4. Palitana
- (II) Low Power Transmitters
  - 1. Khambat
  - 2. Morvi
  - 3. Dharangadhara
  - 4. Nakhtarana
  - 5. Rapar
  - 6. Mangrol (Junagadh distt.)
  - 7. Her
  - 8. Mahuva
  - 9. Dessa
  - 10 Palitana
  - 11. Ragnla
  - 12. Sangeli/Santrampnr
  - 13. Khambalia
  - 14. Amod
  - 15. Mangrol (Surat Distt.) 16. Jhagadia
- (TW) Very Low Power Transmitters 1. Netrang 2. Devgadh-Baria,

## Film industry on war path

- 2151. SHRI GOPALSINH G, SOLANKI: WiU the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government's attention has been drawn to newistems captieaed "Film Industry on War Path" and "Film Industry threaten stir" which appeared in Hindu and "The Hidustan Times" respectively dated July 16, 1993; and
- (b) if so, the details of the observa-tions made therein and reacdoo of Go-vernment thereto?

THE MINISTER OF STATE OFTHE MINISTRY OF INFORMATION AND BROADCASTINO (SHRI K. P. SINGH DBO): (a) and' (b) Government have seen the news items. The film industry has raced the following three main points:

- (1) Abolition of entertainment tax;
- (2) Increase in the royalty rates for feature films telecast; and
- (3) Streamlining the procedure for selection of feature films for telecast.

The position regarding these is as follows:

- (1) entertainment tax is a State subject and it is primarily for the State Govern-ments and Union Territory Administrations to consider this. However, on a request made by the film Federation of India, the State Governments and Union Territory Administrators have been re-o'lested to consider the abolition of Entertainment Tax.
- (*Ti* the royalty rates for telecast of Hindi and regional languag feature films in the National Network of Doordarshan have been revised upwards on 8.6.93.
- ((.V) the film industry was asked to nominate 8 members on the selection committee for films for Doordarshan. The film industry did not avail of the opportunity.